

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. I.A. 2907/2023

In

C.P.(IB)-4447(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.04.2024**

NAME OF THE PARTIES: IFCI Ltd

V/s.

Heera Construction Company Ltd.

Appearance

For Applicant : Adv. Kunal Katariya i/b. Harsh Kesharia

For Respondent : Adv. Narpat Singh i/b. Indialaw LLP

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2907/2023

This matter is listed for submitting written submissions.

Written submissions have been tendered in the court. Matter is **reserved for order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)